



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,21st October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/4378/2020 B/O	M/S MODERN DRESS INDUSTRIES Versus UCO BANK AND 2 ORS.	MS. P CHAKRABORTY MS. A DAS	
ADMISSION				
28	WA/115/2020 P/H, BY STATEMENT	RATIA BORDOLOI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	GA, ASSAM MR D K MISHRA MR. S K TALUKDAR MR. K KALITA SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
29	WA/157/2020 (PDF COPY), B/O	BORSING RONGPI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K DAS MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, WATER RESOURCE
30	WA/158/2020 (PDF COPY), B/O	M/S TARO TAGIA CONSTRUCTION Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS	GA, AP
31	WP(C)/4226/2020 (CONNECTED WITH ITEM NO. 1 AND 2 IN THE DAILY CAUSE LIST), FIXED	ASSAM JATIYA BIDYALAY EDUCATION COUNCIL AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, ELEM. EDU SC, ELEM. EDU
ORDERS				
32	I.A.(Civil)/1454/2020 WA 1/2020(D/O), FIXED in WA/6632/2020 WITH WA/6632/2020 (Filing Number)	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR. L SAILO MS C LALLAWMZUALI	GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 3

[THIS BENCH WILL SIT AT 10:30 A.M.

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	WA/64/2020	BHARAT CHANDRA TALUKDAR Versus SMTI ANUPAMA DEVI AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. S K GOSWAMI MRS A BUJARBARUAH MS P SARMA MR. R SHARMA SC, EDU SC, BTC
2	WITH WA/70/2020 CAVT. NO. 0349/2020	BHARAT CHANDRA TALUKDAR Versus TULASHI RABHA AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, SEC. EDU. MRS A BUJARBARUAH FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 21/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH - II

ITEM NO. 28 IN THE DAILY CAUSELIST WAS ALREADY LISTED ON 20-10-2020 BY WAY OF MENTION MEMO.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/3380/2020 B/O	JAHANARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, ELEM. EDU GA, ASSAM
31	WP(C)/3435/2020 FIXED (BY SLIP)	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1688/2020 in WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR P K DAS	SC, EDU
32	WP(C)/3633/2020 FIXED (BY SLIP)	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/1490/2020 in WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA
33	WP(C)/3703/2020 FIXED (BY SLIP)	JAMALUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
	WITH WP(C)/3882/2020	HABIBUL HOQUE AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU.
35	WP(C)/3739/2020 FIXED (BY SLIP)	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
	WITH WP(C)/3881/2020	BHARGOB NATH AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.
37	WP(C)/4038/2020	PINKUMONI BORUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, SEC. EDU.

38	WITH WP(C)/4065/2020	INAMUL HASAN AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.
39	WITH WP(C)/4103/2020	QUEEN DEVI AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
40	WITH WP(C)/4109/2020	SMTI. PARISHMITA HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.
41	WITH WP(C)/4189/2020	RAHUL BORAH AND 135 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS. A GOGOI	SC, SEC. EDU.
42	WITH WP(C)/4192/2020	MILAN CHETIA AND 170 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
43	WITH WP(C)/4198/2020	RAJIBLOSON MEDHI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
44	WITH WP(C)/4303/2020	DIPANDITA DEKA AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU.
45	WITH WP(C)/4361/2020	DIGANTA BORAH AND 39 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
46	WITH WP(C)/4455/2020	DIPANKAR GOGOI AND 152 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEC. EDU.
47	WP(C)/3860/2020 FIXED (BY SLIP)	JESMIN AHMED AND 45 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A B BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU SC, CBSC
48	WITH WP(C)/3720/2020	BINOD KARMAKAR AND 145 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, CBSE
49	WITH WP(C)/3722/2020	SHANKU NAMASUDRA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, CBSE
50	WITH WP(C)/3727/2020	DIPIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MS. P BORAH MR. S BORTHAKUR	SC, ELEM. EDU SC, N C T E SC, CBSE
51	WITH WP(C)/3833/2020	PINKI MONI BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU C.G.C. MR. S K MEDHI
52	WITH WP(C)/3838/2020	GITANJALI DAS AND 284 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR. S BORTHAKUR MR. P P DUTTA MS. P BORAH MR. D GOGOI	SC, ELEM. EDU MRS. R BORAH SC, N C T E SC, CBSE

53	WITH WP(C)/3851/2020	SUJATA BHARALI AND 75 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. MR. A K DUTTA SC, N C T E ASSTT.S.G.I.
54	WITH WP(C)/3866/2020	PARISHMITA DEORI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA MR M J DEURI	SC, ELEM. EDU GA, ASSAM MR. A K DUTTA ASSTT.S.G.I.
55	WITH WP(C)/3898/2020	CHANDIKA GOGOI AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. L MOHAN MR. P GOGOI	SC, EDU ASSTT.S.G.I.
56	WITH WP(C)/4139/2020	SUBHRA DUTTA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K MAZUMDAR MS. R BORA MR. R K MAZUMDAR	SC, ELEM. EDU SC, SSA ASSTT.S.G.I.
57	WITH WP(C)/4156/2020	SMTI. DIPIKA DEKA AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, N C T E SC, SSA SC, CBSE
58	WITH WP(C)/4174/2020	BISHNU BAGLARY AND 122 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
59	WITH WP(C)/4227/2020	PURABI BARUAH AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
60	WITH WP(C)/4237/2020	ABDULLAH AL MAMUN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU SC, ELEM. EDU SC, SSA ASSTT.S.G.I.
61	WITH WP(C)/4256/2020	ALOKESH CH RAY AND 18 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA
62	WITH WP(C)/4258/2020	NAJIMUDDIN GAJI AND 93 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. H NATH MR. S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, N C T E SC, SSA SC, CBSE
63	WITH WP(C)/4269/2020	MINAKSHI BARUAH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J K PARAJULI MR. D M NATH	SC, EDU ASSTT.S.G.I. SC, SSA
64	WITH WP(C)/4282/2020	SAHIN UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA
65	WITH WP(C)/4406/2020	RANJITA GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. L MOHAN MR. J SINGH MR. P GOGOI	ASSTT.S.G.I. SC, EDU SC, SSA
66	WP(C)/4235/2020 FIXED (BY SLIP)	MAHBUBUR RAHMAN AND 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
67	WITH WP(C)/3782/2020	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.

68	WP(C)/4270/2020 FIXED	FARIDA PARVEEN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR H R CHOUDHURY	SC, ELEM. EDU MR. P K ROY, SC, EMPLOYEES' PROVIDENT FUND ORG. (R-4) SC, FINANCE
69	WP(C)/4344/2020 FIXED (BY SLIP)	IN SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU SC, SSA
WITH				
70	WP(C)/4309/2020	IN SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, ELEM. EDU SC, SSA
71	WP(C)/4432/2020 (PDF COPY), FIXED	SADARI DAS Versus THE CHIEF SECRETARY AND 4 ORS	MR. A DEKA MR. P MAHANTA MR. R B GOHAIN	SC, HIGHER EDU SC, HIGHER EDU MR. K N CHOUDHURY GA, ASSAM MR. R MAZUMDAR, SC, SEC EDU. DEPTT., ASSAM (R-2) MR D K ROY MS. I KAKATI
72	WP(C)/4502/2020 B/O	RADHAGOBINDA SUTRADHAR Versus THE STATE OF ASSAM AND 8 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
73	WP(C)/4504/2020 B/O	DR. PRANAB JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU SC, WPT AND BC SC, U G C
<u>BAIL HEARING (BA)</u>				
74	Bail Appln./1826/2020 FIXED, WITH LCR	EUSUFUDDIN AHMED Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/4230/2020 FIXED	SHAMALA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. D P CHALIHA MS M ROY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
22	WP(C)/167/2019 P/H, FIXED	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)

LEAVE NOTE OF ADVOCATES FOR 21/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS.]

**ITEM NOS. 25, 26, 27 & 37 IN THE DAILY CAUSELIST
WERE ALREADY LISTED ON 20-10-2020 BY WAY OF
MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
44	WP(C)/2511/2019 B/O	M/S. KAMAKSHI ISPAT PVT. LTD. AND ANR. Versus IDBI BANK LTD. AND 3 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. A GANGULY
MOTION (BA)				
45	Bail Appln./2118/2020 FIXED	SAM LAITHANGBAM AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN MD N ABED	PP, ASSAM
46	Bail Appln./2188/2020 (CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSELIST), FIXED	MOHENDRA AGARWALA Versus THE STATE OF ASSAM	MR. I CHOUDHURY	PP, ASSAM
MOTION				
47	WP(C)/3421/2020 B/O	LAKSHAN GANJU Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND MR. V KUMAR	GA, ASSAM SC. REVENUE SC, FINANCE
48	WP(C)/4483/2020 FIXED	M/S UPCEM ENGINEERING AND CONSULTANCY PVT LTD Versus BRAHMAPUTRA CRACKER AND POLYMER LIMITED AND 3 ORS	MR S KHOUND MR P BHARDWAJ MR. M K CHOUDHURY	
49	WP(C)/4492/2020 (PDF COPY), B/O	M/S RAJSHEKHAR CONSTRUCTIONS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. J KHAN	ASSTT.S.G.I.
50	WP(C)/4508/2020 B/O	ANIRBAN ROY Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
51	WP(C)/4517/2020 B/O	M/S JOHN ENERGY LIMITED Versus THE OIL INDIA LIMITED AND ANR	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, OIL

52	WP(C)/4520/2020 CAVT. NO.0618/2020 (PDF COPY), B/O	M/S DHARNAD BRAHMAPUTRA FISHERY COOP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR D J MEDHI MR S KHOUND	MR. A MANNAF SC, AFDC FOR CAVEATOR
53	WP(C)/4521/2020 B/O	M/S G B CHOWDHURY HOLDINGS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	SC, ELEM. EDU SC, TEXTBOOK
54	WP(C)/4522/2020 B/O	CHENIJAN TEA ESTATE Versus THE SECRETARY CUM PF COMMISSIONER AND 3 ORS	MS. M BORDOLOI MR. A DAS MR. N I KHAN	SC, ATEPFO GA, ASSAM
55	WP(C)/4523/2020 CAVT. NO.0626/2020 (PDF COPY), B/O	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BORA MR. P N GOSWAMI MS. A VERMA MR. I KALITA	GA, ASSAM R SARMAH SC, WPT AND BC FOR CAVEATOR
56	WP(C)/4524/2020 (PDF COPY), B/O	NRIPENDRA DAS @ NRIPENDRA CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M C DAS MR. S P CHOUDHURY	GA, ASSAM SC, AFDC
57	WP(C)/4526/2020 B/O	CHARIDUAR BRAHMAPUTRA ARU KHALOIBEEL FISHERY COOPERATIVE SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. D THAOSEN B B HUSSAIN	SC, CO OP
58	WP(C)/4528/2020 CAVT. NO.0585/2020 B/O	DULU RANI DEKA Versus THE STATE OF ASSAM AND 16 ORS	MR. I CHOUDHURY G BAROOAH	SC, PNRD GA, ASSAM MR. P BORAH FOR CAVEATOR
59	WP(C)/4529/2020 B/O	BABAKON SONOWAL Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN	SC, FOREST
60	WP(C)/4530/2020 CAVT. NO.0594/2020 (PDF COPY), B/O	DHANADA DAS BORA Versus THE STATE OF ASSAM AND 14 ORS	MR. N D SARMA MR. P K SHARMA	SC, PNRD GA, ASSAM MR. B HALDAR MR. S BARMAN MR B DEORI FOR CAVEATOR
61	WP(C)/4531/2020 B/O	M/S BOGIDHOLA TEA AND TRADING CO (P) COMPANY Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	SC, FOREST
ORDERS				
62	I.A.(Civil)/1173/2020 FIXED in CRP(I/O)/182/2019 WITH CRP(I/O)/182/2019 CAVT. NO. 0404/2019	BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR. K M MAHANTA	MR D BARUAH
		BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR. B D DEKA MR. K M MAHANTA MR. M DAS N CHAUDHURY	MR. D BARUA FOR CAVEATOR MS. N UPADHYAY
	WITH I.A.(Civil)/2475/2019 in CRP(I/O)/182/2019	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR. M DEKA	

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,21st October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - III]

**REMOTE VIDEO CONFERENCING MATTERS SHALL
BE TAKEN UP AFTER COMPLETION OF REGULAR
MATTERS OR AFTER 12 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
35	Cont.Cas(C)/487/2020 FIXED, BY SLIP	GAUTAM CHAKRABORTY Versus LT. GEN SUKHDEEP SANGWAN AVSM, SM AND ANR	MR A TEWARI MS. P ADHIKARI	
36	WP(C)/2291/2020 B/O	PUNJAB NATIONAL BANK Versus NIPUL CHANDRA DAS AND ANR.	MR S DUTTA MR. S DUTTA	ASSTT.S.G.I.
37	WP(C)/4459/2020 (PDF COPY), B/O	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR H K DAS MR. D J DAS MR. D J DAS	SC, EXCISE DEPTT.
38	WP(C)/4480/2020 B/O	BONJYOTI DEORI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI	SC, HEALTH AND F W
39	WP(C)/4482/2020 B/O	BAHARUL ISLAM BORBHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. B SHARMA MR. H DAS MS. A GOGOI	SC, PNRD
40	WP(C)/4484/2020 CAVT. NO.0621/2020 FIXED, BY SLIP	RUPAK KUMAR SAIKIA @ RUPAK SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	MR. M BISWAS SC, EXCISE DEPTT. FOR CAVEATOR
41	WP(C)/4503/2020 B/O	ABHAY SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. M PHUKAN MR W R MEDHI	ASSTT.S.G.I.
42	WP(C)/4513/2020 B/O	SANJIT KUMAR DAS AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR. A MALIK	SC, PNRD MR P NAYAK
<u>ORDERS</u>				
43	I.A.(Civil)/1161/2020 B/O in Cont.Cas(C)/231/2018	ON THE DEATH OF GUNALATA SAIKIA HER LEGAL HEIRS Versus M.G.V.K. BHANU, IAS AND 13 ORS.	MR. M ISLAM MR. J MAHANTA	

WITH

Cont.Cas(C)/231/2018

GUNALATA SAIKIA

Versus

M.G.V.K. BHANU, IAS AND ORS.

MR. M DUTTA

MS. M BARMAN

MR. M ISLAM

MS. A VERMA (R4)

MS. S KHANIKAR (R4)

MR. A CHETRY

MR D DEKA (R8)

MS U DAS (R4)

MR N J KUMAR (R8)

WITH

I.A.(Civil)/1159/2020

in Cont.Cas(C)/231/2018ON THE DEATH OF GUNALATA SAIKIA
HER LEGAL HEIRS**Versus**

M.G.V.K. BHANU, IAS AND ORS.

MR. M ISLAM

MR. J MAHANTA

44 I.A.(Civil)/1573/2020

B/O

in WP(C)/2649/2020

RANJAN NATH AND 12 ORS.

Versus

THE STATE OF ASSAM AND 8 ORS.

MR. S K TALUKDAR

GA, ASSAM

WITH

WP(C)/2649/2020

RANJAN NATH AND 12 ORS.

Versus

THE STATE OF ASSAM AND 8 ORS.

MR. S K TALUKDAR

MS. M TALUKDAR

GA, ASSAM

45 I.A.(Civil)/1693/2020

WP(C)/3682/2020(D/O)

in WP(C)/3682/2020

BIKRAM KHANIKAR

Versus

THE STATE OF ASSAM AND 2 ORS.

MD. M H CHOUDHURY

MRS. L N CHOUDHURY

MR. V ACHUMI

MR. M K CHOUDHURY

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
6	WA/75/2020 (AT 10:30 A.M.), (BY SLIP)	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. M P SHARMA MR. R SINGHA	GA, ASSAM
	WITH I.A.(Civil)/1179/2020 in WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
7	WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD	GA, ASSAM
8	WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
9	WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
10	WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA	SC, APSC SR, GA, ASSAM
11	WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
12	WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
13	WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE

14	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
	WITH I.A.(Civil)/1678/2020 in WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	GA, ASSAM
15	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
	WITH I.A.(Civil)/1690/2020 in WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	GA, ASSAM
16	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
	WITH I.A.(Civil)/1687/2020 in WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	
17	WA/125/2020 (AT 10:30 A.M.), (BY SLIP)	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
18	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
19	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
20	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.]**

**ADJOURNMENT TO BE PRAYED ONE DAY
IN ADVANCE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
16	Bail Appln./2113/2020 FIXED	RAJDEV RAY Versus THE UNION OF INDIA	MR A HUSSAIN MS M BEGUM	SC, CENTRAL EXCISE CUSTOMS
ORDER (STAY VACATING)				
17	I.A.(Civil)/1528/2020 FIXED in WP(C)/8032/2019	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 2 ORS. Versus ASOMI INDUSTRIES PVT. LTD. AND 4 ORS.	MR. T DEURI	MR. S P ROY MR N RAY
	WITH WP(C)/8032/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 5 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO	MR. T DEURI (SPL. COUNSEL) SC, UBI
	WITH WP(C)/2142/2019 CAVT. NO. 0279/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. T DEURI J RABHA SC, ATPPF FOR CAVEATOR
	WITH WP(C)/2510/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 4 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. K N CHOUDHURY (R1- R3) SC, ATEPFO MR. T DEURI (R1-R3) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
	WITH WP(C)/7849/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR S DUTTA MR. T DEURI MR. T DEURI MRS. R S DEURI J RABHA SC, UBI

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - I

**ITEM NO. 6 LISTED IN THE DAILY CAUSELIST OF
HONOURABLE MRS.JUSTICE RUMI KUMARI PHUKAN
WAS ALREADY LISTED ON 20-10-2020 BY WAY OF
MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
30	CRP(I/O)/122/2020 B/O	PURBOTTAR HINDUSTANI SAMMELLAN AND ANR. Versus SUBHASH SINGH @ SHRI SUBHASH KUMAR SINGH AND ANR.	MS. N RAI PETITIONER IN PERSON (MR. S P ROY)	
31	CRP(I/O)/125/2020 CAVT. NO.0619/2020 B/O	ANIMA BORO AND ORS. Versus HEMANTA SARGAWARI AND 2 ORS.	MR. B D GOSWAMI MR. J M GOGOI MR. K BHATTA, MR. P. GOSWAMI	MR. S C KEYAL MR R K MOUR FOR CAVEATOR
32	CRP(I/O)/126/2020 B/O	JAYANTA KUMAR BHUYAN AND 6 ORS Versus HIRAK JYOTI NATH AND 9 ORS	MR. I CHOUDHURY MR. P SARMA MR R L CHUTIA	SC, PNRD GA, ASSAM
<u>ADMISSION</u>				
33	FAO/31/2020 FIXED	RENU SINGH Versus JAIDEEP SINGH AND ANR.	MR. P K ROY MR. S K CHAKRABORTY	
	WITH I.A.(Civil)/1776/2020 in FAO/31/2020	RENU SINGH Versus JAIDEEP SINGH AND ANR.	MR. P K ROY MR. S K CHAKRABORTY	
34	FAO/32/2020 FIXED	SHIV MANGAL RAI Versus JAIDEEP SINGH AND ANR.	MR. P K ROY MR. S K CHAKRABORTY	
	WITH I.A.(Civil)/1780/2020 in FAO/32/2020	SHIV MANGAL RAI Versus JAIDEEP SINGH AND ANR.	MR. P K ROY MR. S K CHAKRABORTY	
35	FAO/35/2020 B/O	DIPANKAR BRAHMA AND ANR. Versus M/S SWASTIK ENGINEERS AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	
	WITH I.A.(Civil)/1823/2020 in FAO/35/2020	DIPANKAR BRAHMA AND ANR. Versus M/S SWASTIK ENGINEERS AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	

ORDERS

36	CRP(I/O)/269/2017 CAVT. NO. 1298/17	KAMAL SHARMA Versus PRANJEET BEZBARUAH and 6 ORS.	MR.P K KALITA MR.K R BOROAH	MR.B D DEKA(R- 2&3) FOR CAVEATOR
37	I.A.(Civil)/2051/2017 FIXED in LA.App./277974/2016	UNION OF INDIA. Versus SRI JATIN CHANDRA KALITA and 3 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.M ACHARYYA MS.U CHAKRABORTY SC, NF RLY	MR G BORDOLOI
	WITH LA.App./277974/2016 (Filing Number)	UNION OF INDIA Versus SRI JATIN CHANDRA KALITA and 3 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY	
	WITH			
38	LA.App./277913/2016 (Filing Number)	UNION OF INDIA Versus SRI BASANTA DAS @ HIRA and 3 ORS	MS.D DEKA MS.M CHATTERJEE MRS.U CHAKRABORTY MR.U BHUYAN	
	WITH I.A.(Civil)/2043/2017	UNION OF INDIA. Versus SRI BASANTA DAS @ HIRA and 3 ORS.	MS. M CHATTERJEE MS. N R RABHA MS. U CHAKRABORTY SC, NF RLY MS. M ACHARYYA	MRS. M D CHOUDHURY (R 1-3)
	WITH			
39	LA.App./279820/2016 (Filing Number)	UNION OF INDIA Versus SRI DHARYYA DAS and 2 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY MR.J P SARMA MR H HOQUE	MR.R C PAUL MS.S ROY
	WITH I.A.(Civil)/2049/2017	UNION OF INDIA. Versus SRI DHARYYA DAS and 2 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.U CHAKRABORTY SC, NF RLY MS.M ACHARYYA	
	WITH			
40	LA.App./286755/2016 (Filing Number)	UNION OF INDIA Versus SRI BASANTA DAS @ HIRA and ANR	MS.M CHATTERJEE MRS.U CHAKRABORTY	
	WITH I.A.(Civil)/2100/2017	UNION OF INDIA Versus BASANTA DAS @ HIRA and ANR,	MS.M CHATTERJEE MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MS. R K SAINI MRS. M D CHOUDHURY
41	CRP/63/2020 FIXED	SHURUZ UDDIN AHMED Versus THE LEGAL HEIRS OF NUR MOHAMMAD	MR. M A SHEIKH K U AHMED MS F INTAZ	
42	Review.Pet./99/2020 RSA/172/2009(D/O)	NASIMA SULTANA AND 5 ORS. Versus MD. MAKBUL HUSSAIN AND 4 ORS.	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	MR. J LASKAR MR F Z MAZUMDER
	WITH I.A.(Civil)/1822/2020 in Review.Pet./99/2020	NASIMA SULTANA Versus MD. MAKBUL HUSSAIN AND 4 ORS.	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	MR. J LASKAR MR F Z MAZUMDER
43	I.A.(Civil)/1076/2020 in FAO/260507/2015	M/S EASTERN AGENCY Versus NESTLE INDIA LTD. and 6 ORS,	MS. R M SARMAH	MR. D BARUAH
	WITH FAO/260507/2015 (Filing Number)	M/S EASTERN AGENCY Versus NESTLE INDIA LTD and 7 ORS	MRG JALAN MS.L SARMA MR.S S SARMA	SC. HEALTH & FAMILY WELFARE
	WITH I.A./1628/2016	M/S EASTERN AGENCY Versus NESTLE INDIA LTD. and 6 ORS,	MR. S BANIK MR. H GUPTA	MR. D BARUAH (R-1-3) MS. B DAS (R-2) MS. N UPADHYAY(R-1-3)
44	I.A.(Civil)/1639/2020 FIXED in MACApp./171/2020	JAMELA KHATUN AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD	MR. R ALI	MS R D MAZUMDAR

WITH
MACApp./171/2020

ORIENTAL INSURANCE COMPANY LTD
Versus
STRUCK OFF

MS. R D MOZUMDAR
MS. C MOZUMDAR
MS P SARMAH

MR. M U MONDAL
MS. N NASRIN
MR. H A AHMED
MD. I H KHAN
MR J ISLAM

WITH
I.A.(Civil)/1144/2020
in MACApp./171/2020

ORIENTAL INSURANCE COMPANY LTD.
Versus
STRUCK OFF

MS R D MAZUMDAR
MS. C MOZUMDAR
MS P SARMAH

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
11	Bail Appln./2194/2020	PINKU DAS Versus THE STATE OF ASSAM	MR. A B T HAQUE MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
12	Bail Appln./2246/2020 (PDF COPY), B/O	RIYAJUL HOQUE Versus THE STATE OF ASSAM	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI	PP, ASSAM
13	Bail Appln./2249/2020 (PDF COPY), B/O	RABIJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY MRS. S P HUSSAIN MR R L CHUTIA	PP, ASSAM
14	Bail Appln./2253/2020 (PDF COPY), B/O	LUKEN CH ROY Versus THE STATE OF ASSAM	MR. K ROY	PP, ASSAM
15	Bail Appln./2255/2020 (PDF COPY), B/O	ABDUL ALI @ MD ABDUL BATEN Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	PP, ASSAM
16	Bail Appln./2258/2020 (PDF COPY), B/O	TAJBIR HUSSAIN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
17	Bail Appln./2260/2020 (PDF COPY), B/O	SUMAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
18	Bail Appln./2261/2020 (PDF COPY), B/O	BINITA PEGU Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
19	Bail Appln./2263/2020 (PDF COPY), B/O	PRADIP MAZUMDAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
20	Bail Appln./2264/2020 (PDF COPY), B/O	UDDAYAM HAZARIKA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
21	Bail Appln./2265/2020 (PDF COPY), B/O	JITENDRA SINGH Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
22	Bail Appln./2266/2020 (PDF COPY), B/O	ASHIM SARKAR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM

ORDERS

23 I.A.(CrI.)/494/2020
AB/1155/2020 (D/O)
in AB/1155/2020

SADER ALI AND 3 ORS
Versus
THE STATE OF ASSAM

MR. J I BORBHUIYA
MS F BEGUM
MR. L MOHAN
MR S PAUL

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

**ITEM NO. 2 IN THE DAILY CAUSELIST WAS
ALREADY LISTED ON 20-10-2020 BY WAY OF
MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
44	Crl.Pet./491/2020 B/O	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH @ PRITHIRAJ NARAYAN DEV Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SARMAH MR B KAUSHIK MR B DEKA	PP, ASSAM
MOTION (BA)				
45	Bail Appln./2267/2020 B/O	PADMA SAHA Versus UNION OF INDIA	MR. S AGARWAL	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
46	Bail Appln./2268/2020 (PDF COPY), B/O	MD. NURUL AHMED Versus THE STATE OF ASSAM	MR. S CHETIA MR. J P MORE	PP, ASSAM
47	Bail Appln./2269/2020 (PDF COPY), B/O	MUJAHIDUR RAHMAN MONDAL @ MOON Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
48	Bail Appln./2270/2020 (PDF COPY), B/O	SUMED ALI Versus THE STATE OF ASSAM	MR. N HOQUE	PP, ASSAM
49	Bail Appln./2271/2020 (PDF COPY), B/O	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
MOTION				
50	Crl.Pet./499/2020 B/O	PHUL BORO AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M K BORAH	PP, ASSAM
51	Crl.Pet./514/2020	PADMESWAR GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN	PP, ASSAM
52	Crl.Pet./515/2020 B/O	MANISH AGARWAL Versus THE STATE OF NAGALAND AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, NAGALAND
	WITH I.A.(Crl.)/503/2020 in Crl.Pet./515/2020	MANISH AGARWAL Versus THE STATE OF NAGALAND AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, NAGALAND
53	Crl.Pet./516/2020	DIPEN PATOR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI	PP, ASSAM

54	Crl.Pet./517/2020	RAJEN TERANG Versus PURNIMA RONGPIPI	MR D GOGOI MR. R BORA	
55	Crl.Pet./525/2020 B/O	SAHAB UDDIN CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K TALUKDAR MR. S ISLAM	PP, ASSAM
56	Crl.Pet./526/2020 B/O	MANARANJAN BRAHMA Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK MR. P N GOSWAMI MR. S BORTHAKUR MR. S NEOGI	PP, ASSAM
57	Crl.Pet./527/2020 B/O	MD. FAKRUL ISLAM @ MAKHAN ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK MR A BARUAH	PP, ASSAM
58	Crl.Pet./528/2020 B/O	RAJESH GUPTA Versus THE STATE OF ASSAM AND ANR.	MR G KAKOTI MR. S KHAN	PP, ASSAM
59	Crl.Pet./529/2020 B/O	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N ZAMAN MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
60	Crl.Pet./530/2020 (PDF COPY), B/O	MANNAS ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. N ZAMAN MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
61	AB/2963/2020 FIXED	SARIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY MR. S SHARMA	PP, ASSAM
<u>ADMISSION</u>				
62	Crl.Rev.P./136/2020 FIXED	THE STATE OF ASSAM Versus DULAL BORA	MR. N K KALITA ADDL PP,ASSAM	MR. S BORTHAKUR MS. P BORAH
<u>BAIL HEARING (BA)</u>				
63	Bail Appln./2148/2020 FIXED	KIRAN TERON Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED MS M ROY	PP, ASSAM
<u>BAIL HEARING</u>				
64	AB/2301/2020 FIXED	DIPANJYATI PHUKAN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM MR. D. GOGOI, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

**ITEM NO. 2, 3, 8, 13, 18 & 19 IN THE DAILY
CAUSELIST WERE ALREADY LISTED ON 20-10-2020
BY WAY OF MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
40	Crl.Pet./843/2018	SHAILENDRA KONWAR DUTTA AND ANR. Versus CHAIFUDDIN AHMED	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. N MAHAJAN MR. P K DAS, NJ DAS	A RAHMAN MD I H LASKAR
MOTION (BA)				
41	Bail Appln./2166/2020 (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSELIST DATED 21.10.20 LISTED BEFORE THIS BENCH), FIXED	MANOJ DEKA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
42	Bail Appln./2183/2020 FIXED	UTTAM KUMAR DAS Versus THE STATE OF ASSAM	MR. P C DEY	PP, ASSAM
43	Bail Appln./2272/2020 (PDF COPY), B/O	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
44	Bail Appln./2273/2020 (PDF COPY), B/O	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
45	Bail Appln./2275/2020 (PDF COPY), B/O	REJAKUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
46	Bail Appln./2276/2020 (PDF COPY), B/O	PADMA CHAWROK AND ANR Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
47	Bail Appln./2278/2020 (PDF COPY), B/O	DEEP KUMAR SOMANI Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
48	Bail Appln./2279/2020 (PDF COPY), B/O	ABDUL HUSSAIN @ LITU AND ANR Versus THE STATE OF ASSAM	MR. S CHOUDHURY MR. D BORA	PP, ASSAM
49	Bail Appln./2280/2020 (PDF COPY), B/O	MOHAMMAD RAFI Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK MR. D J DAS	PP, ASSAM

50	Bail Appln./2281/2020 (PDF COPY), B/O	UMESH CH BORO Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
51	Bail Appln./2282/2020 (PDF COPY), B/O	NURUL AMIN Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
52	Bail Appln./2283/2020 (PDF COPY), B/O	BULBUL GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
53	Bail Appln./2285/2020 (PDF COPY), B/O	PRAMOD KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<u>MOTION</u>				
54	AB/2928/2020 (PDF COPY), FIXED	DR JAYADITYA PURKAYASTHA Versus THE STATE OF ASSAM	MR G J SAIKIA	SPL PP WILDLIFE FOREST ASSAM
<u>ADMISSION</u>				
55	CrI.A./193/2020	SAMIR ROY Versus THE STATE OF ASSAM AND ANR.	MISS. M DAS	PP, ASSAM
	WITH I.A.(CrI.)/492/2020 in CrI.A./193/2020	SAMIR ROY Versus THE STATE OF ASSAM AND ANR.	MISS. M DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./1244/2020 FIXED	PRADIP TALUKDAR Versus THE STATE OF ASSAM	MR. P K DAS MR N J DAS	PP, ASSAM
	WITH			
57	Bail Appln./1253/2020 FIXED	PANKAJ MISHRA Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
	WITH			
58	Bail Appln./1363/2020 FIXED	MD. RUFUL KHAN @ RUBUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
59	Bail Appln./1888/2020 FIXED	MOHARUDDIN SK. Versus THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
60	Bail Appln./2002/2020 B/O	RINKU ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
61	Bail Appln./2041/2020 FIXED	MANIK CHANDRA DEV NATH Versus THE STATE OF ASSAM	MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
62	Bail Appln./2105/2020 WITH OFFICE NOTE & C.D.	ANUPAM SAIKIA @ POPPY SAIKIA Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
63	Bail Appln./2128/2020 (PDF COPY), FIXED	BABLU DAS AND 2 ORS Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
	WITH I.A.(CrI.)/505/2020 in Bail Appln./2128/2020	BABLU DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
<u>BAIL HEARING</u>				
64	AB/2525/2020 (PDF COPY), FIXED	RAKTIM JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
65	AB/2706/2020 FIXED	AJOY DAS AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

ORDERS

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| 66 | I.A.(CrI.)/310/2020
WITH OFFICE NOTE, LCR 4 FILES,
B/O
in CrI.A./138/2020
WITH
CrI.A./138/2020 | PRANJIT BARMAN
Versus
THE STATE OF ASSAM AND ANR | MR. K BORUAH
MR. M ALOM | PP, ASSAM |
| 67 | I.A.(CrI.)/507/2020
CrI.Rev.P./314/2011 (Disposed)
B/O
in CrI.Rev.P./314/2011 | PRANJIT BARMAN
Versus
THE STATE OF ASSAM AND ANR
HORENDRA PHUKAN
Versus
THE STATE OF ASSAM | MR. K BORUAH
MR. M ALOM

MR. M CHETIA
MR. N SAIKIA | MS P K DARJEE
PP, ASSAM
MS. I THAKURIA
PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
37	I.A.(Civil)/1668/2020 B/O in WP(C)/3282/2020 WITH WP(C)/3282/2020	RAMILA KALITA AND 7 ORS. Versus HUSSAIN ALI AND 9 ORS. HUSSAIN ALI Versus THE STATE OF ASSAM AND 17 ORS.	MR H K DAS MS. P S LASKAR MR. D J DAS MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, PNRD GA, ASSAM MR. J I BORBHUIYA SC, PNRD GA, ASSAM
38	I.A.(Civil)/1795/2020 B/O in WP(C)/3991/2020 WITH WP(C)/3991/2020	THE DEIHORI LAMPS LTD. AND 2 ORS. Versus HARISON SINGNAR AND 4 ORS. HARISON SINGNAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. S A HUSSAIN MR. A SARMA MR A DAS	SC, CO OP MR A SARMA SC, CO OP MR. S A HUSSAIN (R-4,5,6) MR D J HALOI (R8)
39	I.A.(Civil)/1805/2020 (PDF COPY), B/O in WP(C)/3230/2020 WITH WP(C)/3230/2020	THE OIL AND NATURAL GAS CORPORATION AND ANR. Versus MRIGANKA SHARMA AND 7 ORS. MRIGANKA SHARMA AND 7 ORS. Versus THE OIL AND NATURAL GAS CORPORATION AND ANR.	MR G N SAHEWALLA MS. S SENAPATI MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR G N SAHEWALLA MR. M K CHOUDHURY MR. A BARKATAKI MR G N SAHEWALLA MS. S SENAPATI SC, OIL
40	WP(C)/3079/2020 WITH I.A.(Civil)/1770/2020 in WP(C)/3079/2020	PRABAL SHARMA AND 3 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR. THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus PRABAL SHARMA AND 3 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA	MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA MR. M K CHOUDHURY MR. A BARKATAKI
ADMISSION				
41	WP(C)/6198/2019 B/O	TAIZUDDIN AHMED Versus GUWAHATI MUNICIPAL CORPORATION AND 5	MR. A D CHOUDHURY	GA, ASSAM MR S CHAKRABORTY SC, GMC SC, HEALTH

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - I**

**ITEM NO. 2 IN THE DAILY CAUSELIST WAS
ALREADY LISTED ON 20-10-2020 BY WAY OF
MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
21	Bail Appln./2286/2020 (PDF COPY), B/O	NISHI KANTA DAS AND 6 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
22	Bail Appln./2287/2020 (PDF COPY), B/O	MD. TOFIQUL HUSSAIN @ RINKU HUSSAIN Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
<u>MOTION</u>				
23	AB/2971/2020 B/O	GIAS UDDIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
24	AB/2982/2020 B/O	MD. BABAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
25	AB/2983/2020 B/O	MD. BABAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
26	AB/2984/2020 (PDF COPY), B/O	BIJU MANDAL AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MS. B W AKHTARA	PP, ASSAM
27	AB/2990/2020 (PDF COPY), B/O	DILIP KALWAR AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR S H MAHMUD MS. R AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./1630/2020 FIXED	MD. NUR ALOM HUSSAIN @ RATUL Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
29	Bail Appln./1856/2020 FIXED	ROFIQUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
30	Bail Appln./1933/2020 FIXED	JIMI GOWALA AND 3 ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

31	WITH Bail Appln./1886/2020	JIMI GOWALA AND 3 ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
32	Bail Appln./1984/2020 FIXED	KORBAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
33	Bail Appln./1997/2020 FIXED	SWAPAN DAS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
34	WITH Bail Appln./2132/2020	ROHIT CHOUHAN Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
35	Bail Appln./2036/2020 FIXED	ABDUL MALEK @ MALEK ALI Versus THE STATE OF ASSAM	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II**

THIS BENCH WILL TAKE UP TAX MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
18	WP(C)/3382/2015	M/S SINGH CYCLE STORE Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MRA SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.S CHETIA(R1 - R5)
	WITH			
19	WP(C)/3380/2015	M/S SINGH CYCLE STORES Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.S CHETIA(R1 - R5)
MOTION				
20	WP(C)/3872/2020 FIXED (BY STATEMENT)	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST ASSTT.S.G.I.
21	WP(C)/3875/2020 FIXED (BY STATEMENT)	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
22	WP(C)/4493/2020 B/O	ASSAM CARBON PRODUCTS LIMITED Versus UNION OF INDIA AND ANR	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, GST
ORDERS				
23	I.A.(Civil)/1761/2020 in Review.Pet./7520/2020	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. Versus M/S BADRI RAI AND CO. AND 3 ORS.	MR. C CHOWDHURY MR. A DEKA	ASSTT.S.G.I.
	WITH Review.Pet./7520/2020 (Filing Number)	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. Versus M/S BADRI RAI AND CO. AND 3 ORS. (B)		

24	I.A.(Civil)/1818/2020 (PDF COPY), B/O in WP(C)/4046/2020	PDP STEELS LTD Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
	WITH WP(C)/4046/2020	PDP STEELS LTD Versus UNION OF INDIA AND 2 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
25	I.A.(Civil)/1819/2020 (PDF COPY), B/O in WP(C)/4035/2020	NORTH EAST ROOFING (P) LTD. Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
	WITH WP(C)/4035/2020	NORTH EAST ROOFING (P) LTD. Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SC, GST AND ASSTT.S.G.I.)
26	WITH WP(C)/3763/2020	MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD. Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
27	WITH WP(C)/4031/2020	M/S K.D. COKES Versus THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL

**ITEM NO. 7, 19, 20, 24, 25, 29 & 30 IN THE
DAILY CAUSELIST WERE ALREADY LISTED ON
20-10-2020 BY WAY OF MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
39	Bail Appln./2212/2020 FIXED	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	SC, FOREST
MOTION				
40	AB/2995/2020 B/O	DINA ROY AND ANR Versus THE STATE OF ASSAM	MR R K MOUR MR P DAS MR. R GUPTA MR A SARMA	PP, ASSAM
41	AB/2998/2020 B/O	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
42	AB/3001/2020 B/O	MUHIDHAR BORDOLOI AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
43	AB/3004/2020 B/O	MD. MANNAS ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
44	AB/3005/2020 (PDF COPY), B/O	SMTI. MANASHI RAJKHOWA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
45	AB/3008/2020 B/O	JYOTI PRAKASH NIMODIA AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
46	AB/3009/2020 B/O	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
47	AB/3010/2020 B/O	SALEMAN ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A R SIKDAR MR FAIZUL HOQUE	PP, ASSAM
48	AB/3011/2020 (PDF COPY), B/O	RAM PRASAD PEGU Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
49	AB/3013/2020 (PDF COPY), B/O	ABDUL KUDDUS LASKAR Versus THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM

50	AB/3014/2020 B/O	ANANDI NATH Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
51	AB/3015/2020 (PDF COPY), B/O	ANUJ JOSHI Versus THE STATE OF ASSAM	MR. R P N SINGH MR. N N JHA MR. M BERIA MR. K CHOUDHURY	PP, ASSAM
52	AB/3017/2020 (PDF COPY), B/O	PHATIK GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR MR. P KONWAR	PP, ASSAM
53	AB/3018/2020 (PDF COPY), B/O	BABLU SK AND 5 ORS Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
54	AB/3019/2020 (PDF COPY), B/O	ABDUL MAJID Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR A C ALI MR A AKBAR	PP, ASSAM
55	AB/3021/2020 (PDF COPY), B/O	MD. ARSHED ALI Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	PP, ASSAM
56	AB/3022/2020 B/O	HAKIM MIR Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK MR. D J DAS	PP, ASSAM
57	AB/3023/2020 (PDF COPY), B/O	AKSHAY MAHANTA Versus THE STATE OF ASSAM	MR. G TAMULI	PP, ASSAM
58	AB/3024/2020 B/O	SHIMUL CHANDRA DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
59	AB/3025/2020 (PDF COPY), B/O	ABU SAYED Versus THE STATE OF ASSAM	MR. S ISLAM MR M MONDAL	PP, ASSAM
60	AB/3026/2020 (PDF COPY), B/O	NAZRUL ISLAM BARBHUIYA AND 7 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
61	AB/3027/2020 (PDF COPY), B/O	KHALIL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
62	AB/3028/2020 (PDF COPY), B/O	SANJIB SARKAR AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
63	AB/3029/2020 (PDF COPY), B/O	SRI KULI @ MIGAM KULI AND 5 ORS Versus THE STATE OF ASSAM	MR G JALAN MS. B PEGU	PP, ASSAM
64	AB/3030/2020 (PDF COPY), B/O	RANJAN DAS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
65	AB/3031/2020 (PDF COPY), B/O	SUDHIR DEBNATH Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
66	AB/3032/2020 (PDF COPY), B/O	BABUL LAHON Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
67	AB/3033/2020 (PDF COPY), B/O	ABHIMUNAYA BISWAS Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
68	AB/3034/2020 (PDF COPY), B/O	RUPAM DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. T DEURI J RABHA MR C M DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
69	Bail Appln./2005/2020 FIXED	MIZANUR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. N HUSSAIN	PP, ASSAM
70	Bail Appln./2235/2020 FIXED	HIRENDRA NATH SARMA Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/10/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |